

H. Padhy Vrs. BSNL

Orders/directions Sl. No. 22

O.A. No. 260/607 of 2016

Order dated 12.01.2017

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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Heard Mr. C.Panigrahi, Ld. Counsel for the applicant, and
Mr. K.C.Kanungo, Ld. Counsel appearing for the Respondents.

In view of the compliance report filed by the Ld. Counsel
for the Respondents, the O.A. has become infructuous. Accordingly,
the same is disposed of.



MEMBER (Admn.)



MEMBER(Judl.)

RK